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Declaration of Assets and Liabilities

Year 2024 - 2025

I, RUPESH BIHARI, son/daughter/wife of JKAILASH BIHARI AKALA

service and presently working as ASSISTANT SUB MARSHAL BIHAR VIDHAM SABHA, PATNA give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	MADHUKI Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	3,00000/2			7 - 1 - 7 - 7 - 7 - 7 - 7 - 7 - 7 - 7 -	
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	PPF 200000/	,		-	
(iii)	Bonds, Debentures and Shares in companies	14 0001,			The state of the s	
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc			,		
(v)	Motor Vehicles (details of make, etc.)	D150VSR BR-01 8824 HERO BRO1 3489		-	-	
(vi)	Jewellery (give details of weight and value)	10 आमक्षीना	125 ग्राम स्रोना	_		
(vii)	Other assets, such as values of claims / interests	HOUSE HOU ITEM 201900/1	5	,		_

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			-	£ .	2
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			ı	b	_
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		850000/			>
(Iv)	Houses / Apartments, etc.: - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		7	,		,
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(i) Loans from Banks	SBI BIHAKVIDHAN MA	MPAL- 70000/1
(ii) Loans from financial institutions	LIC HFL	10,00000/
(iii) Government Dues: (a) dues to departments dealing with government accommodation	7	
(b) dues to departments dealing with supply of water	1	2
(c) dues to departments dealing with supply of electricity		^
The state of the s	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of	Financial Institutions(s) / Department (s) (i) Loans from Banks SBIBIHARVIDHAN MAI (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of water

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	(d) dues to departments dealing with telephones		•
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		^
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BBNPB5921N	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(ili) Sales Tax [Only in case of proprietary business]		The second district of
	(iv) Property Tax		

Personal Detail

GPF/CPF/PRAN No.	:-	PTS/BLA- 1080
Gender	1*	M (M/F)
Date of Birth		1 7 0 1 1 9 7 9 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	!-	BIHAR SECRTARIAT SERVICE
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	42	BHAGALPUR
I hereby d knowledge and be	leclare	that the above details are true to the best of my

Place: PATNA Date: 17 | 02 | 2025 Signature

Name of Employee: RUPESH BIHARI

Designation: ASSISTANT SUB MARSHAL

Department: BIHAR VIDHAN SABIHA PATNI

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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